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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Memo of Parties

**Original Application No.171/2023/EZ
(Earlier OA 633/2023/PB)**

**Re.: News Item appeared in East Mojo On 05.10.2023 titled "Sikkim:
Here's why the Chungthang Hydro-dam breach is a BIG DEAL"**

State of Sikkim,

(Respondent No. 1)

Through its Chief Secretary,
New Secretariat, Gangtok-737101,
Sikkim, cs-skm@hub.nic.in & cs-skm@nic.in

National Hydroelectric Power Corporation

(Respondent No. 2)

Through its Chairman & Managing Director
cmd@nhpc.nic.in & teesta.v@nhpc.nic.in

Sikkim Urja Limited, Bend-20, Admin Block,

(Respondent No. 3)

Teesta-III Power House Site, Ringdang-Singhik,
Mangan, Sikkim-737116
contact@sikkimurjalimited.in

Ministry of Environment, Forests and Climate Change (MoEF&CC)

Through Secretary
Indira Prayavaran Bhawn Jor Bagh Road,
Aliganj, New Delhi-110003

(Respondent No. 4)

Central Water Commission (CWC)

(Respondent No. 5)

Through the Secretary, 3rd Floor (South), Sewa Bhawan,
R.K. Puram, Sector-1
New Delhi - 110066

[R.A. 5 added vide order dt. 28.11.2023]